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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOH	D SHARIEF TARIQ, MEMBER-JUDI	CIAL
PPLICATION NUMBER	:	
PETITION NUMBER	: CP/649/IB/2017	
NAME OF THE PETITIONER	: A. PANDIAN	
NAME OF THE RESPONDENT	: KOTHARI INDUSTRIAL CORPOR	ATION LTD
UNDER SECTION	: 7 RULE 4	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. ROHAN RATASERPKAN	Cond for Pelden (A-Pandien)	1200
	(A-Pandien)	
P. Bagyalakshmi"	Counse Jor	
•	Counse for Bospondent Challacogn 1:10	y P-Bagg
	CKOthail In Crops 1:10	y V-Day
		ARM\
) C. Ramasubrama	im IRP	EUM.
<i>r</i>		
E. OMPRAKASH.  Ala (Sevial Com  ). V.M. KARTHIK,	(council to 1:	Λ (
). Vally Marthix,	Council for financial Greditos.	J.M.

## **ORDER**

IRP in person present. Counsel for Corporate Debtor present. Counsel for Financial Creditor present. Counsel on behalf of the private party, Financial Creditor, present. Counsel for assignee of the HDFC Bank present. The Counsel for Corporate Debtor has sought time to seek instructions of her client. At request, time is enlarged. Put up on 10.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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